

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

OA No. 57/2020

Date of decision : 14.01.2020

Coram: R. Vijaykumar, Member (A)
Ravinder Kaur, Member (J).

Sunil Ukandaji Balsaraf,
Aged 46 years, resident of Sonal Galli,
Padampura, Aurangabad,
Dist. Aurangabad.

Office Address:

India Tourism, 123, Maharshi Karve Road,
Churchgate, Mumbai.

.. Applicant.

(By Advocate Shri R.K. Mendadkar)

Versus

1. Union of India,
Through its Principal Secretary,
Ministry of Tourism, having its office at
Transport Bhavan, Sansad Marg,
New Delhi- 110 011.
2. The Regional Director,
India Tourism, 123, Maharshi Karve Road,
Churchgate, Mumbai.
3. The Manager/Assistant Director,
India Tourism, having its Office at
TRC Bldg, 1st Floor, M.T.D.C.
Holiday Resort, Station Road,
Aurangabad, Dist. Aurangabad.

.. Respondents.

Order (Oral)

Per : R. Vijaykumar, Member (A).

When the case was called, learned proxy
counsel for the applicant informed that he had
not yet removed the objections and wanted more

time. A series of objections have been noted by the Registry which impede even consideration of this OA. It is also noted by the Registry that the Impugned Order dt. 21.08.2011 has not been enclosed. However, considering the various objections that continue to resist rectification on the part of the applicant, the learned proxy counsel for the applicant submits that he will withdraw the OA and file afresh for which he seeks liberty. The Registry is directed to assign an OA number to this application. Accordingly, the OA is dismissed as withdrawn with liberty as above.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A).

Ram.

3D
16/01/20